

**Statement**

*Statement showing MNP provision in the State Plans for Rural Water Supply.*

(Rs. in crores)

Sl. No.	States/U.Ts.	Seventh Plan 1985-90 MNP Provisions
1.	Andhra Pradesh	140.00
2.	Assam	90.00
3.	Bihar	95.00
4.	Gujarat	80.00
5.	Haryana	105.00
6.	Himachal Pradesh	68.00
7.	Jammu & Kashmir	120.00
8.	Kerala	81.00
9.	Karnataka	75.00
10.	Madhya Pradesh	143.00
11.	Maharashtra	460.00
12.	Manipur	22.00
13.	Meghalaya	30.00
14.	Nagaland	15.00
15.	Orissa	40.00
16.	Punjab	65.00
17.	Rajasthan	150.00
18.	Sikkim	10.00
19.	Tamil Nadu	175.00
20.	Tripura	20.00
21.	Uttar Pradesh	175.00
22.	West Bengal	35.00
23.	A&N Islands	8.00
24.	Arunachal Pradesh	18.00
25.	Chandigarh	—
26.	Dadra & N. Nagar Haveli	0.75
27.	Delhi	6.00
28.	Goa, Daman & Diu	5.00
29.	Lakshadweep	1.50
30.	Mizoram	18.00
31.	Pondicherry	2.00

**Scheme Re : Beautification of Varanasi**

4226. SHRI MADAN PANDEY : Will the Minister of URBAN DEVELOPMENT be pleased to state whether Government are considering any scheme at Central level for the beautification of Varanasi, the cultural centre of India and, for the development of its 'Ghats' ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : The Ganga Project Directorate under the Ministry of Environment and Forests have considered a special action programme which seeks to integrate the Schemes for River Quality Improvement with city development. This Ministry is not aware of any scheme being considered for the development of its Ghats.

[English]

**Rural Development Scheme under the  
New 20-Point Programme in Orissa**

4227. DR. KURUPASINDHU BHOI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have received any scheme from the Government of Orissa for rural development under new 20-Point Programme in various parts of Orissa during the year 1983-84; and

(b) if so, the details of the action taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) & (b) The major rural development programmes of this Ministry under the new 20-Point Programme are Integrated Rural Development Programme (IRDP), National Rural Employment Programme (NREP), Rural Landless Employment Guarantee Programme (RLEGP) and Surplus-Land distribution. These are continuing programmes. Only, under the RLEGP State Governments are required to prepare projects and submit them to Central Government for approval. The Government of Orissa had submitted 10 projects involving a cost of Rs. 2721.52 lakhs during 1983-84. Out of these 8 projects involving a cost of Rs. 2002.53 lakhs have been approved.